IN THE CENTRAL ALMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR CP 66/2003 DATE OF OFDER: 30.1.2004

R.K. Meena son of Shri Sunder Lal Meena aged about 45 years, resident of Nasiya Colony, Near Water Tank, Gangapur City and at present employed on the post of Office Superintendent Grade I, Office of SSI (P. Way), Gangapur City West Central Railway under Kota Division

.... Applicant

VERSUS

Shri Surendra Kumar Shamma, Divisional Railway Manager, West-Central Railway, Kota Division, Kota.

.... Respondent

Mr. C.B. Sharma, Counsel for the applicant.
Mr. Tej Prakash Sharma, Counsel for the respondents.

CORAM:

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Hon'ble Mr. M.L. Chauhan, Member (Judicial)
Hon'ble Mr. A.K. Bhandari, Member (Administrative)

ORDER (ORAL)

Learned counsel for the applicant submits that cost of Ns.500/-, as awarded, has been paid to the applicant. He further submits that he does not want to press this Contempt Petition at this stage and liberty may be given to the applicant to challenge the order dated 5.1.2004 (Annexure R/1) whereby only proforma promotion has been granted to the applicant. Liberty granted.

2. The Contempt Petition shall stand disposed of. Motical issued to the respondent is hereby discharged.

(A.K. EHANDARI) MEMBER (A) (M.L. CHATHAN MEMBER (J)

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